

(c) whether Government have also instituted enquiries on such complaints and if so, with what result and if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No such complaints have so far been received.

(b) and (c). Do not arise.

Arrest under D.I.R.

3768. Shri Shiva Chandra Jha: Will the Minister of Home Affairs be pleased to state:

(a) how many times and against how many blackmarketeers, hoarders and tax evaders, D.I.R. has been applied;

(b) if not, the reasons therefor; and

(c) the laws used against such persons at present?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) According to the information received so far, action under DIR has been taken against hoarders, black-marketeters and tax evaders in 41376 cases. Information from some States/Union Territories is being collected and will be laid on the Table of the House.

(b) Does not arise.

(c) Action under laws like the Essential Commodities Act, Foreign Exchange Regulation Act, Customs Act, Income Tax Act 1961, Wealth tax Act 1957, Estate Duty Act 1953, Gift tax Act, 1958, Central Excises and Salt Act 1944 etc. is taken against such persons at present.

Setting up of National and Regional Laboratories

3769. Shri C. C. Desai:
Shri P. N. Solanki:

1079 (A) LSD—3.

Shri Ramachandri J. Amis:
Shri D. R. Parmar:

Will the Minister of Education be pleased to state:

(a) the number of National and Regional Research Laboratories in the country, the subjects dealt with by them, their locations, the year in which they were established, the amount spent on capital account on each of them, the annual recurring expenditure and the number of scientists employed in each of them;

(b) whether it is a fact that barring a small research laboratory for salt, there is no national or other laboratory in Gujarat, whereas in other States sometimes as many as three national laboratories are located; and

(c) whether Government propose to rectify such regional deficiencies when proposal for any new national or regional research laboratories comes up for consideration?

The Minister of Education (Dr. Triguna Sen): (a) There are 26 National Laboratories/Institutes and 4 Regional Research Laboratories under the aegis of the C.S.I.R. The information about their location, year of establishment and functions is contained in Appendix 2: Pages 72—76 of the Annual Report of the C.S.I.R. for the year 1965-66, a copy of which is available in the Library of the Parliament.

A Statement showing the amount spent on Capital account, the annual recurring expenditure and the strength of scientific staff employed in each of them is laid on the Table of the House. [Placed in Library. See No. LT-825/67].

(b) and (c). The C.S.I.R. has established one National Laboratory, namely; the Central Salt and Marine Chemicals Research Institute at Bhavnagar (Gujarat) and if more than one National Laboratory/Institute have been located in some of the other States, it is on the question of merit.